

**Post Offer Public Announcement for the attention of the
Shareholders/Beneficial Owners of Shares of**

SHAKTI MET-DOR LIMITED

(Registered Office: Plot No.20, Sripuri Colony, Karkhana, Secunderabad-500 015)

Tel Nos.: 91 40 27840394/27840395 Fax No. 91 40 27892327. Email: info@shaktimetdor.com

The details subsequent to the completion of the Offer made vide Public Announcement ('PA') published on January 28, 2010 and Corrigendum to the PA published on March 11, 2010, in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments (hereinafter referred to as "Regulations") thereto by the Acquirers and PACs to acquire 5,50,800 Fully Paid up Equity Shares of Rs.10/- each of Shakti Met-Dor Limited at a price of Rs.180.00 per share, representing 20% of its paid up equity and voting capital are provided below. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA and the Corrigendum to the PA.

a.	Name of the Target Company	Shakti Met-Dor Limited			
b.	Name of the Acquirers and PACs	Acquirers Mr M V S S Subba Raju, Mrs M Uma Raju, Mr C Shashidar Reddy, Dr. C Anupama Reddy, Mr U Pradeep Kumar, Mrs V Rama Devi. PACs Mr M Bhava Raju, Mr V Vivek, Ms V Shruthi, Mr M V S N Raju, Mrs C Amrita Reddy, Mrs C Sumathi Reddy, Mr M Vikram, Mr V Ravi Kumar, (Late) V Krishna Rao and Mrs V Anupama.			
c.	Name of Manager to the Offer	Karvy Investor Services Limited			
d.	Name of Registrar to the Offer	Karvy Computershare Private Limited			
e.	Offer Details				
	a. Date of opening of the Offer	Friday, March 19, 2010			
	b. Date of closure of the Offer	Wednesday, April 07, 2010			
f.	Details of the Acquisition				
Sl. No	Item	Proposed in the Letter of Offer		Actuals	
1.	Offer Price	Rs.180.00		Rs.180.00	
2.	Shareholding of Acquirers & PACs (No. & %) before MOU/PA	12,70,085 (46.12%)		12,70,085 (46.12%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4.	Shares acquired in the Open Offer (No. & %)	5,50,800 (20.00%)		2,74,039 (9.95%)	
5.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs.9,91,44,000/-		Rs.4,93,27,020/-	
6.	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No. & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirers & PACs (No. & %) (2+3+4+6)	18,20,885 (66.12%)		15,44,124 (56.07%)	
8.	Pre & Post offer shareholding of Public (No. & %)	Pre Offer 14,83,760 (53.88%)	Post Offer 9,72,960 (33.88%)	Pre Offer 14,83,760 (53.88%)	Post Offer 12,09,721 (43.93%)
g.	Status of the Escrow Account	The amount of Rs.10,00,000/- lying in the escrow account and the Bank Guarantee for Rs.2,50,00,000/- will be released to the Acquirers upon completion of offer formalities.			
h.	Payment of interest, if any, to the shareholders along-with the details thereof	Nil			
i.	Status of the investor complaints received	Nil			

The Acquirers and PACs accept full responsibility for the information contained in this Post offer Public Announcement and are responsible for the obligations of the Acquirers as laid down in the Regulations.

This post offer public announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of the Acquirers and PACs by Manager to the Offer



Karvy Investor Services Limited

46, Avenue 4, Street No. 1, Banjara Hills, Hyderabad - 500 034, Tel. Nos: 040-23428774/ 2331 2454; Fax No: 040-2337 4714.
Email: cmg@karvy.com, Contact Person: Mr. M P Naidu

Place: Hyderabad

Date: April 15, 2010